

1	2	11	12	13	14	15	16
28.	Daman & Diu	57.86	15.11	26.11	0.85	0.27	31.76
29.	Lakshdweep	54.81	31.31	57.12	0.80	0.57	71.25
30.	Pondicherry	173.90	91.82	52.80	1.74	1.16	66.67
Total		253116.32	138477.07	54.71	4141.37	2610.12	63.03

Kerosene Depot

2856. SHRI N.K. PREMCHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) whether Matsyafed in Kerala has applied for sanction for opening Kerosene depots at certain important locations;

(b) whether the Government have recorded any clearance for the same;

(c) if so, the locations in which these are proposed to be opened; and

(d) whether Matsyafed is allowed to import duty free multifilament yarn and twine?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) A request was earlier received from the Government of Kerala for allotment of Kerosene wholesale dealerships to Matsyafed at five locations, namely, Vizhinjam (Trivandrum), Neendakara (Kollam), Valanjavazhi (Alappuzha), Puthiyappad (Kozhiakode) and Ponnani (Malappuram). The State Government was advised that Matsyafed should apply in response to the advertisements of the oil companies subject to their meeting the eligibility criteria.

(b) No, Sir.

(c) Does not arise.

(d) Information is being collected and will be laid on the Table of the House.

[Translation]

Employment Guarantee Scheme

2857. SHRI JAYSINH CHAUHAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have cleared the proposal for implementing the Employment Guarantee Scheme in all the Blocks of the country;

(b) If so, the details thereof;

(c) the number of Blocks in which the said Scheme has been implemented so far;

(d) the minimum number of days in a year for which the persons of poor families in villages are provided employment under the said scheme and the number of persons who are provided employment under the said scheme; and

(e) the expenditure likely to be incurred by each block for the implementation of the said Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir. Government have decided to implement the Employment Assurance Scheme in all the blocks of the country.

(b) It has been decided to extend EAS to all the non-EAS blocks of the country within 2 years. Accordingly, EAS has been extended to 1123 blocks of the country and funds at the rate of Rs. 20 lakhs per block has been released to the District Rural Development Agencies to implement the scheme. The remaining blocks of the country will be covered during 1997-98.

(c) So far, the EAS is being implemented in 4329 blocks of the country.

(d) The purpose of the scheme is to provide 100 days labour employment, during the off season, to all those who are needy and who have registered their names with the Panchayats for the employment. So far 235 lack people have been registered under the scheme.

(e) The employment assurance scheme is a demand based scheme, therefore, no allocation has been made for any state/block. The expenditure on each block depends on the demand of labour employment.

Alternative Fuel

2858. SHRI AMAR PAL SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether Government have any scheme to run the vehicles with alcohol as done in Brazil;

(b) if so, the time by which the Government propose to implement the same; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) No Sir. However, Government have set up a committee under the chairmanship of Secretary, Ministry of Food to examine the possibility of mixing alcohol produced by Sugar Manufacturing/Distillery units with petrol/diesel for use as motor fuel.

Space Centre

2859. SHRI DHIRENDRA AGARWAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to send any Indian cosmonaut in space by launching the rocket from Sriharikota Space Centre;

- (b) if so, the details thereof; and
 (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

- (b) Does not arise.

(c) Present scope of Indian space programme includes the deployment of only unmanned satellites for meeting the developmental goals of our nation in the fields like management of natural resources, telecommunication, television broadcasting and meteorology through our launch vehicle programmes such as PSLV and GSLV. The use of manned flight through launch of the Indian rocket from Sriharikota space centre and the corresponding high investment does not find justification at the present juncture in the context of our priorities of utilisation and exploration of space. However, the question of human space flights will continue to be studied and considered in the overall context of the space programme depending on scientific merits, opportunities for international cooperation and availability of resources.

Oil Refineries

2860. DR. RAMKRISHNA KUSMARIA : Will the PRIME MINISTER be pleased to state :

- (a) the number of oil refineries functioning in the country at present;
 (b) the names of States and places where these oil refineries are situated;
 (c) whether the Government propose to set-up more such refineries; and
 (d) if so, the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) At present 14 Refineries are functioning in the country.

- (b) The details are as under :

Refinery	State
IOC, Digboi	Assam
BPC, Mumbai	Maharashtra
HPC, Mumbai	Maharashtra
HPC, Vizag	Andhra Pradesh
IOC, Guwahati	Assam
IOC, Barauni	Bihar
IOC, Koyali	Gujarat
IOC, Haldia	West Bengal

IOC, Mathura	U.P.
CRL, Cochin	Kerala
MRL, Chennai	Tamil Nadu
BRPL, Bongaigaon	Assam
Narimanam	Tamil Nadu
MRPL, Mangalore	Karnataka

(c) and (d) Two grass root refineries viz IOC-Panipat refinery and Numaligarh refinery a JVC of BPC, IBP and Government of Assam, of capacity 6 MMTPA and 3 MMTPA respectively are under advanced stage of construction. Government had decided, in principle, in July, 1992 for setting up of 3 new grass root Joint Venture refineries during the 8th/9th Plan, with a capacity of 6 MMTPA each. The refineries are to be located in Eastern India, Central India and Western India. The public sector oil companies for these refineries would be Indian Oil Corporation for Eastern India, Bharat Petroleum Corporation, for Central India and HPCL for Western India.

The Government has also issue LOI for setting up of 7.00 MMTPA refinery in U.P. as a JVC by BPCL and Shell International and also a 6 MMTPA refinery in the State of Punjab as JVC by HPCL and ARAMCO of Saudia Arabia.

Government of India has welcomed proposals for private investment including foreign investment in the refining sector following liberalisation of Industrial Policy. In pursuance to this policy, LOIs have been granted to 12 companies for setting up of refineries in the Private Sector including seven numbers as Export Oriented Refineries.

Construction of Houses

2861. SHRI N.J. RATHWA : Will the PRIME MINISTER be pleased to state :

- (a) whether the Union Government have provided any financial assistance to the Government of Gujarat for the construction of houses for weaker sections of the society particularly the number of the tribal families during the last three years;
 (b) if so, the details thereof year-wise/State-wise;
 (c) the number of families benefited thereby and the number of Scheduled Caste/Scheduled Tribe families out of them during the above period, year-wise and State-wise;
 (d) the amount of assistance proposed to be provided by "HUDCO" to each State, particularly to Gujarat for Scheduled Caste/Scheduled Tribe families for the purpose; and
 (e) the time by which the said assistance is likely to be provided to the States?